

Dated: 01.09.2016


ORDER NO. 109 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 05.09.2016 to 09.09.2016	Anti Dumping Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 05.09.2016 to 30.09.2016	Excise Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	From 05.09.2016 to 09.09.2016	Single Member Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 13.09.2016 to 30.09.2016	Service Tax Division Bench Matters
Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 05.09.2016 to 30.09.2016	Customs Division Bench Matters
Hon'ble Ms. Archana wadhwa, Member (Judicial)	From 13.09.2016 to 30.09.2016 (A/N)	Single Member Bench matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 13.09.2016 to 30.09.2016 (A/N)	Single Member Bench matters.

N.B.

1. During the period of Anti Dumping Bench hearing, in the event of the matter being adjourned or otherwise, the Excise and Customs Division Benches will resume in the respective Court Rooms.
2. During the period of Service Tax Division Bench as indicated above, after the Service Tax Division Bench the respective Single Member Bench will resume at 02:30 P.M.
3. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
4. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A. Mohan Kumar)
Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 110 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 05.09.2016 to 30.09.2016	Customs and Service Tax Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri C. J. Mathew, Member (Technical)	From 05.09.2016 to 30.09.2016 (except Fridays)	Excise Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial)	For all Fridays	Single Member Matters as notified.
Hon'ble Shri C. J. Mathew, Member (Technical)	For all Fridays	Single Member Matters as notified.

1. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
2. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar) 1/9/16
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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 111 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016** to **30.09.2016** or till further orders, whichever is earlier, for CESTAT Chennai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D.N.Panda, Member(Judicial)	From 05.09.2016 to 30.09.2016	Single Member Bench matters as notified
Hon'ble Shri P.K.Choudhary, Member(Judicial)	From 05.09.2016 to 30.09.2016	Single Member Bench matters as notified

By Order


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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 112 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri H.K. Thakur, (Technical) Member	From 05.09.2016 to 30.09.2016	Single Member Bench matters as notified

By Order


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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 113 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.S. Garg, Member (Judicial)	From 05.09.2016 to 30.09.2016	Single Member Bench matters

By Order


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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 114 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D.M. Mishra, Member (Judicial) and Hon'ble Sh.P.M.Saleem, Member (Technical)	From 05.09.2016 to 30.09.2016 except Thursdays and Fridays	All Division Bench matters
Hon'ble Dr. D. M. Mishra Member (Judicial)	For all Thursdays and Fridays	Single Member matters as notified
Hon'ble Sh. P. M. Saleem, Member (Technical)	For all Thursdays and Fridays	Single Member matters as notified

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 115 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 05.09.2016 to 30.09.2016 (Except Fridays)	All Division Bench matters
Hon'ble Sh. Anil Choudhary, Member (Judicial)	For all Fridays	Single Member Bench Matters as notified.
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	For all Fridays	Single Member Bench Matters as notified.

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 116 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Devender Singh, Member (Technical)	From 05.09.2016 to 30.09.2016 Except Fridays	All Division Bench matters
Hon'ble Sh. Ashok Jindal, Member (Judicial)	For all Fridays	Single Member Bench Matters as notified.
Hon'ble Shri Devender Singh, Member (Technical)	For all Fridays	Single Member Bench Matters as notified.

NB:

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.09.2016

ORDER NO. 117 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **05.09.2016 to 30.09.2016 or till further orders, whichever is earlier, for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial) and Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)	From 05.09.2016 to 30.09.2016 Except Fridays	All Division Bench matters
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial)	For all Fridays	Single Member Bench Matters as notified.
Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)	For all Fridays	Single Member Bench Matters as notified.

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


(A. Mohan Kumar) 11/9/16
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